

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 742 of 2020

In the matter of:

Trafigura India Pvt. Ltd.

....Appellant

Vs.

TDT Copper Ltd.

...Respondent

Present

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate alongwith
Ms. Avni Sharma, Advocates.**

**For Respondent: Ms. Anshula Grover and Mr. Vikas Mehta, for
Respondent.**

ORDER
(Virtual Mode)

09.04.2021: Heard the Learned Counsel for the Appellant 'in Part'.

Learned Counsel for the Respondent is also present.

List this case 'for Hearing' on **06th May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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